

File No. 1 (88) 2014/ Recall/Enf./FSSAI  
**Food Safety and Standards Authority of India**  
(Enforcement Division)  
Ministry of Health and Family Welfare  
FDA Bhawan, Kotla Road, New Delhi - 110002

The 6<sup>th</sup> January, 2015

To

Shri Vinay Kumar  
M/s. Amway India Enterprises Pvt. Ltd.,  
First Floor, Elegance Tower, Plot No. 8,  
Non Hierarchical Commercial Centre, Jasola, New Delhi-110025

**Sub: Recall of rejected products under FSS Act, 2006-reg.**

Sir,

This is in continuation to this office letter of even No. dated 14.10.2014 on the above mentioned subject, vide which FSSAI had requested you to inform the status of recall of the products namely Nutrilite cal mag-D, Nutrilite Natural B Tablets, Nutrilite Iron Folic Tablets, Nutrilite Bio C and Poitrium-Vanilla and Nutralite Kids Drink Mixed Fruit Flavour manufactured by your company. It may be noted that under Section 28 of the FSS Act, 2006 as the above said products may be recalled as these were not be considered as food and were rejected.

In view of the above, you are once again requested to recall the above said products from the market under the provisions of the FSS Act, 2006 with the intimation to this office. You are advised to report compliance with seven days of the date of this letter, a scanned copy of which is being e-mailed you. A scanned copy of the FSSAI's letter dated 31.12.2014 along with copies of rejection letter in respect of all the six products are also enclosed.

Yours faithfully,



(Sanjay Gupta)

Assistant Director (Enforcement)

Copy to:

1. All Food Safety Commissioner, for information and necessary action please.
2. All Central Licensing Authority, FSSAI, for information and necessary action please.